



PUBLISHED BY AUTHORITY

No. 14

CUTTACK, FRIDAY, APRIL 7, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issues of the *Orissa Gazette Extraordinary* were published during the week ending Wednesday, the 5th April 1944 :—

Sl. No.	Date of publication	Issued by	Subject
12	1st April 1944	Law Department	Orissa Act I of 1944—The Madras Estates Land (Orissa Amendment) Act, 1944.
13	3rd April 1944	Ditto	Orissa Act II of 1944—The Utkal University (Amendment) Act, 1944.

Copies of the *Gazettes Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of these Gazettes.

Subscribers to particular parts can obtain copies of the above *Gazettes Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN
Publisher, Orissa Gazette

CONTENTS

	PAGE		PAGE
PART I —Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	41-44	PART VIII —Sale Notices of the Forest Department (Nothing for publication)	
PART II —Educational Notices, Results of Examinations, etc.	49-50	PART IX —Circulars and General Letters by the Comptroller, Orissa. (Nothing for publication)	
PART III —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	61-62	PART X —Acts of the Legislative Assembly of Orissa (Nothing for publication)	
PART IV —Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	73-74	PART XI —Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	57-134
PART V —Acts of the Indian Legislature assented to by the Governor-General. (Nothing for publication)		SUPPLEMENT —Resolutions, Weather and Crop Reports, etc.	99-110
PART VI —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council. (Nothing for publication)		SUPPLEMENT (A) —Register of persons dismissed from Government service. (Nothing for publication)	
PART VII —Advertisements and Notices, etc.	79-82	APPENDIX —Catalogue of Books registered in Orissa (Nothing for publication)	

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 31st March 1944

No. 1577-A.—Rai Sahib Bhabagrahi Misra, Deputy Collector and Assistant Secretary to Government in the Education, Health and Local Self-Government Departments, is granted leave on average pay for three months under rules 150, 155, 156 and 157 of the Orissa Service Code, with effect from the 1st April 1944 or any subsequent date on which he may be relieved of his duties.

The 31st March 1944

No. 1578-A.—Sri Dayanidhi Patnaik, Deputy Collector and Special Officer attached to the Education, Health and Local Self-Government Departments, is appointed to be Assistant Secretary to Government in those Departments.

The 3rd April 1944

No. 1632-P.—Mr. F. H. C. Raynor, O.B.E., I.P., Superintendent of Police, Special Branch and Assistant to the Inspector-General of Police, is appointed to be Superintendent of Police, Criminal Investigation Department, with effect from the 18th November 1943.

The 3rd April 1944

No. 1633-P.—Mr. B. B. Banarji, I.P., officiating Superintendent of Police, Crime and Railways, is appointed to officiate as Superintendent of Railway Police and Assistant to the Inspector-General of Police, with effect from the 18th November 1943.

The 3rd April 1944

No. 1634-P.—Khan Sahib Noor Mahammad, Deputy Superintendent of Police, Crime and Railways, is appointed to be Deputy Superintendent of Railway Police, with effect from the 18th November 1943.

The 3rd April 1944

No. 3087-C.D.—Mr. J. R. G. Hutchison-Strachan, Fire Officer, Orissa, is granted leave on average pay for one month and fourteen days, with effect from the 1st February 1944, under Model Leave Terms given in Appendix 10 to the Fundamental Rules, Vol. II.

2. The orders issued in notification No. 1082-C.D., dated the 7th February 1944, are hereby cancelled.

By order of the Governor
J. BOWSTEAD
Chief Secretary to Government

DEVELOPMENT DEPARTMENT
NOTIFICATION

The 5th April 1944

No. 1224-D.—Sri Damodar Misra, appointed to be an Assistant Director of Agriculture on probation in notification No. 3089-D., dated the 22nd November 1941, is confirmed in his appointment, with effect from the 22nd November 1943.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 31st March 1944

No. 943-E.—Sri Ramu Chandra Tripathi, B.Sc., Demonstrator in Chemistry in the Ravenshaw College at Cuttack, is appointed to be an Assistant Professor of Chemistry in the senior branch of class II of the Provincial Educational Service, with effect from the 1st April 1943.

The 31st March 1944

No. 946-E.—In accordance with items (32-33) in paragraph 3 of Resolution No. 2835-E., dated the 7th October 1939, the following two members of the Orissa Legislative Assembly have been duly elected to be members of the Orissa Sanskrit Parishad, namely:—

- (1) Sri Birabar Narayan Chandra Dhir Narendra, M.L.A.
- (2) Sri Biswanath Behera, M.L.A.

By order of the Governor
S. DAS
Secretary to Government

LAW DEPARTMENT NOTIFICATION

The 5th April 1944

No. 1547-Judl.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sri Manoranjan Deb the powers of a Magistrate of the third class in the district of Balasore for a period of three years, with effect from the date of this notification, in respect of such cases as may be made over to him within the limit of the Balasore Sadr sub-division; and

(b) to direct him to take down evidence in the English language.

By order of the Governor
J. E. MAHER
Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 4th April 1944

No. 3806-E.—Mr. Saudagarh Singh, Executive Engineer attached to the office of the Superintending Engineer, Orissa Circle, is posted to the charge of Sambalpur Division, vice Mr. W. R. Fleury, Executive Engineer, transferred.

The 4th April 1944

No. 3807-E.—On being relieved of the charge of Sambalpur Division, Mr. W. R. Fleury, Executive Engineer, should remain attached to the P. W. D. Secretariat at Cuttack until further orders.

By order of the Governor
A. E. GREEN
Secretary to Government

SUBORDINATE CIVIL SERVICE

HOME DEPARTMENT NOTIFICATIONS

The 3rd April 1944

No. 1625-A.—In exercise of the powers conferred by section 37 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to invest Sri Shyam Sundar Rath, Sub-Deputy Magistrate, Chatrapur in the district of Ganjam, with the following additional power specified in Schedule IV of the said Code as a power which the Provincial Government may confer on a Magistrate of the second class, namely:—

Power to commit for trial—Section 206

The 3rd April 1944

No. 1627-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor is pleased to empower Sri Shyam Sundar Rath, Sub-Deputy Magistrate, Chatrapur in the district of Ganjam, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before commencement of the enquiry or trial.

The 5th April 1944

No. 1676-A.—Sri Natabar Pannaik, Sub-Deputy Magistrate and Sub-Deputy Collector, was granted leave on half average pay for six days under rules 150, 155, 156 and 157

of the Orissa Service Code in extension of the leave granted to him in notification No. 26367-A., dated the 24th November 1943.

By order of the Governor
J. BOWSTEAD
Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER NOTIFICATION

The 3rd April 1944

No. 894—IV-147/44-R.—Sri Raghunath Sundar Rai, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, was granted earned leave for a period of fourteen days, with effect from the 14th February 1944, under rules 6 and 9 of the Orissa Leave Rules, 1939.

S. L. MARWOOD
Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATION

The 5th April 1944

No. 1323-Jl.—Sub-Deputy Magistrate and Sub-Deputy Collector Sri Anirudha Das made over charge of the Phulbani Sub-jail to Sub-Deputy Magistrate and Sub-Deputy Collector Sri Padmanabh Misra in the afternoon of the 18th March 1944.

R. T. HICKS, MAJOR, I.M.S.
Director of Health and Inspector-General
of Prisons, Orissa

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION]

NOTIFICATIONS

The 1st April 1944

No. 439-Regn.—Sri Lala Rajendra Narayan Ray, Sub-Registrar, Purusottampur (Ganjam), is appointed to be the Sub-Registrar, Jajpur (Cuttack).

The 1st April 1944

No. 440-Regn.—Sri Fakir Charan Mohanty, officiating Sub-Registrar, Jajpur (Cuttack), is appointed to act as the Sub-Registrar, Purusottampur (Ganjam), until further orders.

The 1st April 1944

No. 441-Regn.—Sri Jayanarayan Das, Sub-Registrar, Hinjili (Ganjam), is appointed to be the Sub-Registrar, Khurda (Puri).

The 1st April 1944

No. 442-Regn.—Sri Basudev Misra, Sub-Registrar, Khurda (Puri), is appointed to be the Sub-Registrar, Buguda (Ganjam).

The 1st April 1944

No. 443-Regn.—Sri Chandra Sekhar De, Sub-Registrar, Buguda (Ganjam), is appointed to be the Sub-Registrar, Soro (Balasore).

The 1st April 1944

No. 444-Regn.—Sri Balamukunda Das, Sub-Registrar, Soro (Balasore), is appointed to be the Sub-Registrar, Banki (Cuttack).

The 1st April 1944

No. 445-Regn.—Sri Suresh Chandra Bohidar, Sub-Registrar, Banki (Cuttack), is appointed to be the Sub-Registrar, Kendrapara (Cuttack).

The 1st April 1944

No. 446-Regn.—Sri Bidyabhusan Mahapatra, officiating Sub-Registrar, Kendrapara (Cuttack), is appointed to act as Sub-Registrar, Hinjili (Ganjam), until further orders.

The 1st April 1944

No. 447-Regn.—Sri Debendra Nath Mohanty, Sub-Registrar, Dhamasala (Cuttack), is appointed to be the Sub-Registrar, Dhamagar (Balasore).

The 1st April 1944

No. 448-Regn.—Maulavi Makhbul Hossain Khan, Sub-Registrar, Dhamagar (Balasore), is appointed to be the Sub-Registrar, Dhamasala (Cuttack).

S. L. MARWOOD
Inspector-General of Registration, Orissa

**OFFICE OF THE PROVINCIAL RATIONING
AUTHORITY
ORDER***The 30th March 1944*

In pursuance of clause 33 of the Motor Spirit Rationing Order, 1941, I, E. A. O. Perkin, Provincial Rationing Authority, Orissa, hereby authorise the officers specified below in their respective areas to enter and inspect any premises used for or in connection with the motor spirit business under the control of the Area Rationing Authorities:—

Designation of officers	Area
Deputy Superintendent of Police ...	Whole of the district
Inspectors ...	Within their jurisdictions in the district.
Assistant Sub-Inspectors (Petrol Rationing) ...	Whole of the district

E. A. O. PERKIN
Provincial Rationing Authority, Orissa

**OFFICE OF THE COMMISSIONER OF
INCOME-TAX, BIHAR AND ORISSA
NOTIFICATION***The 28th March 1944*

No. B-VI-6/7(a) of 44—Mr. S. M. Sen, Income-tax Officer, Salaries Circle, Ranchi, is, under Fundamental Rules 77 and 81, granted leave on average pay on medical certificate for three months, with effect from the 18th February 1944.

(b) Mr. S. Anwar Hussain, Income-tax Officer, Patna Circle, is, under Fundamental Rules 77 and 81, granted leave on average pay for two months, with effect from the 1st March 1944.

(c) Mr. B. B. Sen, Income-tax Officer, Singhbhum-Sambalpur Circle, Chaibassa, is, under Fundamental Rules 77 and 81, granted leave on average pay for three months, with effect from the 1st April 1944.

R. W. A. ASHE
Commissioner

SUBORDINATE EDUCATIONAL SERVICE**NOTIFICATION***The 3rd April 1944*

No. 5—Miss Manorama Patnaik, Headmistress, Government Secondary and Training School for women at Berhampur and now acting as Deputy Inspectress of Schools, Ganjam and Koraput districts, is allowed earned leave for thirteen days on a leave salary equal to her average pay under rules 6 and 25(a) of the Orissa Leave Rules, 1939, with effect from the 10th April 1944.

S. C. TRIPATHI*Director of Public Instruction, Orissa***LEGISLATIVE ASSEMBLY DEPARTMENT****NOTIFICATION***The 4th April 1944*

No. 587-L.A.—It is hereby published for general information that the following members of the Orissa Legislative Assembly were elected by the Assembly at its meeting held on the 1st April 1944 to be members of the Public Accounts Committee, namely :—

- (1) Sri Brajasundar Das, M.L.A.
- (2) Sri Atal Behari Acharya, M.L.A.
- (3) Khan Bahadur Saiyid Ahmad Buksh, M.L.A.
- (4) Sri Jagannath Misra, M.L.A.
- (5) Sri Birakishore Behera, M.L.A.

G. DHAL*Secretary, Orissa Legislative Assembly*